

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, CAMP AT AURANGABAD.

ORIGINAL APPLICATION NO.1069/99.

Wednesday, this the 5th day of December, 2001

Hon'ble Shri S.R.Adige, Vice-Chairman (A),  
Hon'ble Shri S.L.Jain, Member (J).

1. R.H.Landge,  
Pimpalgaon Landga,  
P.O. Mehekani, Tal. Nagar,  
District Ahmednagar - 414 002.
2. Secretary,  
National Postal Employees' Union,  
Ahmednagar.  
(By Advocate Shri, S.P.Kulkarni)

v.

1. Union of India through  
Senior Superintendent of  
Post Offices,  
Ahmednagar Postal Division,  
Ahmednagar - 440 001.
2. Senior Postmaster,  
Ahmednagar Head Post Office,  
At P.O. Ahmednagar - 440 001.
3. Director of Postal Services,  
(through & Office of the :  
Postmaster General, Pune Region)  
At P.O. Pune - 411 001.
4. Member (Posts),  
Through Secretary,  
Department of Posts (Ex-Officio)  
& Director General (Posts),  
Department of Posts, Ministry  
of Communications,  
Govt. of India, Dak/Sanchar Bhawan,  
New Delhi - 110 001.  
(By Advocate Shri V.S.Masurkar)

...Respondents.

: O R D E R (ORAL) :

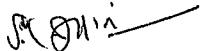
By S.R.Adige, Vice-Chairman (A).

Heard both sides.

2. With the agreement of both sides, this OA is disposed of

*(Signature)*  
...2.

with a direction to Respondents to dispose of applicant's representation dt. 20.11.1998 and 5.3.1999, in case the same has not been disposed of as yet by a detailed, speaking and reasoned order in accordance with Rules and Instructions under intimation to applicant, within 3 months from the date of receipt of copy of this order. While doing so, Respondents should not lose sight of their own order dt. 7.12.1999 (page 68). The OA stands disposed of accordingly. No costs.

  
(S.L.JAIN)  
MEMBER (J)

  
(S.R.ADIGE)  
VICE- CHAIRMAN (A)

B.